

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,III Floor, Arera Hills

Date: 16th February, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 116/2013 (CZ) M.A. No. 627/14 M.A. No. 640, 641, 642/14 M.A. No. 681, 682 683/14 M.A. No. 711,712, 713/14 M.A. No. 35, 36 /15 M.A. No. 45,74 /15	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
2.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
FOR COMPLIANCE				
3.	Original Application No. 193/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidarthi Adv. For R-1 Ms. Parul bhadoria Adv. For MPPCB	

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